

(d) A statement is laid on the Table 01 the House.

Statement

Scheme for prevention of Floods in the Coastal areas of Orissa

(a) and (b) Flood control forms part of the State Sector and responsibility for initiation, planning and implementation of flood protection measures is that of the State Government concerned. The State Government has yet to prepare master plan for flood protection in the State.

(c) Outlays for the Medium Term Plan for the Period 1978-83 have not so far been finalised, but the State Government of Orissa have indicated an outlay of Rs. 99 crores in their proposals for the Working Group.

(d) The State Government have proposed construction of 130 km. of embankments, 4 km. drainage channels and one town protection scheme benefiting an area of 20,000 hectares during the current year for which a provision of Rs. 3 crores have been made. In addition, progress of construction of Rengali dam project across Brahmani river which would provide substantial flood moderation on completion, is being stepped up.

Zakir Husain College Complex buildings

*40. SHRIMATI SAROJ KHAPAR-DE; SHRI KHURSHED ALAM
KHAN: SHRI PIARE LALL KUREEL
SHRI PIARE LALL TALIB:
SHRI GANESH LAL MALI:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that the Zakir Husain College Complex buildings in Delhi is waqf property;

(b) whether it is also a fact that this property had been declared evacuee property; and

(c) if so, what are the reasons for declaring waqf property as evacuee property?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KIN-KER): (a) According to the information furnished by the Delhi Wakf Board, the Zakir Husain College Complex buildings were notified as Wakf in the Chief Commissioner's Gazette in 1942 and later on were notified as Wakf in the Official Gazette of the Delhi Administration-dated 31st December, 1970.

(b) According to the information furnished by the Department of Rehabilitation, these " buildings were declared as evacuee property under a notification dated the 4th June, 1948 in the Government of India Gazette.

(c) The matter is being examined.

States' Programmes for non-formal Education

*41. SHRI JANARDHANA REDDY: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the Central Government have issued directions to the State Governments for preparing plans and identifying appropriate programmes at the district level for non-formal education; and

(b) if so, what is the number of States which have prepared such plans?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) and (b) The guidelines for preparation of educational plans, including non-formal education, have been issued to the State Governments and U.T. Administrations by the Planning Commission as well as this Ministry. A number of States have taken up non-formal education programmes for children on an experimental basis. The plans of non-formal education for adults are under preparation in most States.